

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****[SURYA FOUNDRY PRIVATE LIMITED] OPERATING IN [MANUFACTURE OF FABRICATED METAL PRODUCTS] REG. OFFICE AG-31 SHALIMAR BAGH, NEW DELHI 110068**

*(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                                                                                                         |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | <b>Surya Foundry Private Limited</b><br><b>PAN- AAKCS3337H</b><br>CIN- U29199DL2005PTC142669                                                                                                            |
| 2.  | Address of the registered office                                                                                                      | AG-31 SHALIMAR BAGH, NEW DELHI 110068                                                                                                                                                                   |
| 3.  | URL of website                                                                                                                        | Corporate Debtor does not have any Website, so all the details with respect to corporate debtor can be obtained through email at <a href="mailto:ipsuryafoundry@gmail.com">ipsuryafoundry@gmail.com</a> |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Factory situated at QILLA NO. 101/12, Sonapat Narela Road, Akbarpur Barota, Kundli, Sonipat, Haryana, 131103                                                                                            |
| 5.  | Installed capacity of main products/ services                                                                                         | <ul style="list-style-type: none"> <li>• 1800 Tons Casting Iron Mold per year.</li> <li>• 2400 Tons SS Ingut Per year.</li> </ul>                                                                       |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | Total Revenue from operations for the FY 2025-26 is Rs 3.80 Crores.                                                                                                                                     |
| 7.  | Number of employees/ workmen                                                                                                          | Total no of Workers as on CIRP commencement date i.e. 29.07.2026 is 8                                                                                                                                   |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | The same can be obtained by writing an email at <a href="mailto:ipsuryafoundry@gmail.com">ipsuryafoundry@gmail.com</a>                                                                                  |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | The same can be obtained by writing an email at <a href="mailto:ipsuryafoundry@gmail.com">ipsuryafoundry@gmail.com</a>                                                                                  |
| 10. | Last date for receipt of expression of interest                                                                                       | 12/10/2026                                                                                                                                                                                              |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 22/10/2026                                                                                                                                                                                              |
| 12. | Last date for submission of objections to provisional list                                                                            | 27/10/2026                                                                                                                                                                                              |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 06/11/2026                                                                                                                                                                                              |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 11/11/2026                                                                                                                                                                                              |
| 15. | Last date for submission of resolution plans                                                                                          | 11/12/2026                                                                                                                                                                                              |
| 16. | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:ipsuryafoundry@gmail.com">ipsuryafoundry@gmail.com</a>                                                                                                                                  |

|     |                                                                |                                                                                                                                                                               |
|-----|----------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 17. | Details of the corporate debtor's registration status as MSME. | The Corporate Debtor is registered as a<br>Micro Enterprise under the MSME<br>Development Act, 2006. Udyam Registration<br>No.: UDYAM-DL-06-0202330 Category:<br><b>Micro</b> |
|-----|----------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

**In the matter of M/s Surya Foundry Private Limited**



**Reetesh Kumar Agarwal**

**Resolution professional**

**IBBI Reg. No.: IBBI/IPA-00878/2017-18/11475**

**Unit no 531 5th Floor S.G. shopping mall, D.C.**

**Chowk, sector 09, Rohini, Delhi-110085**

**E-mail: [carkagarwal@gmail.com](mailto:carkagarwal@gmail.com)**

**AFA Valid upto: 31-Dec-2026**

**Date:** 27.09.2026

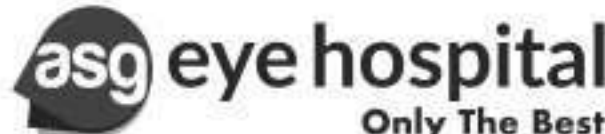
**Place:** New Delhi

This is a public announcement for information purposes only and is not a prospectus announcement and does not constitute an invitation or offer to acquire, purchase or subscribe to securities.

Not for release, publication or distribution, directly or indirectly, outside India.

INTIMATION OF FILING OF THE PRE-FILED DRAFT RED HERRING PROSPECTUS DATED SEPTEMBER 25, 2026 ("PRE-FILED DRAFT RED HERRING PROSPECTUS") OF ASG HOSPITAL LIMITED (Formerly ASG Hospital Private Limited) ("COMPANY") UNDER CHAPTER IIA OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (ISSUE OF CAPITAL AND DISCLOSURE REQUIREMENTS) REGULATIONS, 2018, AS AMENDED ("SEBI ICDR REGULATIONS"), WITH THE SECURITIES AND EXCHANGE BOARD OF INDIA ("SEBI"), BSE LIMITED AND NATIONAL STOCK EXCHANGE OF INDIA LIMITED (COLLECTIVELY, THE "STOCK EXCHANGES") IN RELATION TO THE PROPOSED INITIAL PUBLIC OFFERING OF ITS EQUITY SHARES OF FACE VALUE OF ₹ 1 EACH ("EQUITY SHARES") ON THE MAIN BOARD OF THE STOCK EXCHANGES (THE "OFFER").

## PUBLIC ANNOUNCEMENT



## ASG HOSPITAL LIMITED

(Formerly ASG Hospital Private Limited)

Registered and Corporate Office: 38<sup>th</sup> Floor, Sunshine Tower, Senapati Bapat Marg, Delisle Road, Dadar West, Mumbai - 400 013, Maharashtra; India. Tel: + 91 22 4713 7618. Website: [www.asgeyehospital.com](http://www.asgeyehospital.com);  
Contact person: Dinesh Lahoti, Company Secretary, Compliance Officer and Head - Legal  
E-mail: [companysachiv@asgeyehospital.com](mailto:companysachiv@asgeyehospital.com); Corporate Identity Number: U85110MH2007PLC468405

This public announcement is being made pursuant to Regulation 59C(5) of the SEBI ICDR Regulations to inform the public that the Company has filed the Pre-filed Draft Red Herring Prospectus with SEBI and the Stock Exchanges, under Chapter IIA of the SEBI ICDR Regulations in relation to the proposed initial public offering of its Equity Shares on the main board of the Stock Exchanges. The filing of the Pre-filed Draft Red Herring Prospectus shall not necessarily mean that the Company will undertake the Offer.

This announcement is not an offer of securities for sale in the United States or elsewhere. This announcement has been prepared for publication in India only and is not for publication or distribution, directly or indirectly, in or into the United States. The Equity Shares have not been and will not be registered under the U.S. Securities Act of 1933, as amended ("U.S. Securities Act") or any other applicable law of the United States and, unless so registered, may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and applicable state securities laws. Accordingly, the Equity Shares are being offered and sold (i) within the United States only to persons reasonably believed to be "qualified institutional buyers" (as defined in Rule 144A under the U.S. Securities Act) pursuant to Section 4(a) of the U.S. Securities Act, and (ii) outside the United States in offshore transactions in compliance with Regulation S under the U.S. Securities Act and the applicable laws of the jurisdiction where those offers and sales occur.

For ASG HOSPITAL LIMITED  
(Formerly ASG Hospital Private Limited)  
On behalf of the Board of Directors

Place: Mumbai  
Date: September 26, 2026

Dinesh Lahoti  
Company Secretary, Compliance Officer and Head - Legal

Adfactors 402/26

| FORM G<br>INVITATION FOR EXPRESSION OF INTEREST FOR<br>[SURYA FOUNDRY PRIVATE LIMITED]<br>(OPERATING IN [MANUFACTURE OF FABRICATED METAL PRODUCTS])<br>REG. OFFICE AG-31 SHALIMAR BAGH, NEW DELHI 110068<br>(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) |                                                                                                                                                                                                         |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                                                                           |                                                                                                                                                                                                         |
| 1. Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                                                                                                                                                                                                                                                  | Surya Foundry Private Limited<br>PAN- AAKCS3337H<br>CIN- U29199DL2005PTC142669                                                                                                                          |
| 2. Address of the registered office:                                                                                                                                                                                                                                                                                                                           | AG-31 SHALIMAR BAGH, NEW DELHI 110068                                                                                                                                                                   |
| 3. URL of website:                                                                                                                                                                                                                                                                                                                                             | Corporate Debtor does not have any website, so all the details with respect to corporate debtor can be obtained through email at <a href="mailto:ipsuryafoundry@gmail.com">ipsuryafoundry@gmail.com</a> |
| 4. Details of place where majority of fixed assets are located:                                                                                                                                                                                                                                                                                                | Factory situated at QILLA NO. 101/12, Sonapat Narela Road, Akbarpur Barota, Kundli, Sonapat, Haryana, 131103                                                                                            |
| 5. Installed capacity of main products/ services:                                                                                                                                                                                                                                                                                                              | • 1800 Tons Casting Iron Mold per year.<br>• 2400 Tons SS Ingot Per year.                                                                                                                               |
| 6. Quantity and value of main products/ services sold in last financial year:                                                                                                                                                                                                                                                                                  | Total Revenue from operations for the FY 2025-26 is Rs 3.80 Crores.                                                                                                                                     |
| 7. Number of employees/ workmen:                                                                                                                                                                                                                                                                                                                               | Total no of Workers as on CIRP commencement date i.e. 29.07.2026 is 8                                                                                                                                   |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:                                                                                                                                                                                                                       | The same can be obtained by writing an email at <a href="mailto:ipsuryafoundry@gmail.com">ipsuryafoundry@gmail.com</a>                                                                                  |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                                                                                                                                                                                                                                               | The same can be obtained by writing an email at <a href="mailto:ipsuryafoundry@gmail.com">ipsuryafoundry@gmail.com</a>                                                                                  |
| 10. Last date for receipt of expression of interest:                                                                                                                                                                                                                                                                                                           | 12/10/2026                                                                                                                                                                                              |
| 11. Date of issue of provisional list of prospective resolution applicants:                                                                                                                                                                                                                                                                                    | 22/10/2026                                                                                                                                                                                              |
| 12. Last date for submission of objections to provisional list:                                                                                                                                                                                                                                                                                                | 27/10/2026                                                                                                                                                                                              |
| 13. Date of issue of final list of prospective resolution applicants:                                                                                                                                                                                                                                                                                          | 06/11/2026                                                                                                                                                                                              |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants:                                                                                                                                                                                                                          | 11/11/2026                                                                                                                                                                                              |
| 15. Last date for submission of resolution plans:                                                                                                                                                                                                                                                                                                              | 11/12/2026                                                                                                                                                                                              |
| 16. Process email id to submit Expression of Interest:                                                                                                                                                                                                                                                                                                         | <a href="mailto:ipsuryafoundry@gmail.com">ipsuryafoundry@gmail.com</a>                                                                                                                                  |
| 17. Details of the corporate debtor's registration status as MSME:                                                                                                                                                                                                                                                                                             | The Corporate Debtor is registered as a Micro Enterprise under the MSME Development Act, 2006. Udyam Registration No.: UDYAM-DL-06-0202330 Category: Micro                                              |
| In the matter of M/s Surya Foundry Private Limited                                                                                                                                                                                                                                                                                                             |                                                                                                                                                                                                         |
| Sd/-<br>Reetesh Kumar Agarwal<br>Resolution professional                                                                                                                                                                                                                                                                                                       |                                                                                                                                                                                                         |
| IBBI Reg. No.: IBBI/IPA-00878/2017-18/11475<br>Unit no 531 5th Floor S.G. shopping mall, D.C. Chowk, sector 09, Rohini, Delhi-110085. E-mail: <a href="mailto:caragarwal@gmail.com">caragarwal@gmail.com</a>                                                                                                                                                   |                                                                                                                                                                                                         |
| Date: 27.09.2026<br>Place: New Delhi                                                                                                                                                                                                                                                                                                                           |                                                                                                                                                                                                         |
| AFA Valid upto: 31-Dec-2026                                                                                                                                                                                                                                                                                                                                    |                                                                                                                                                                                                         |

| INDIA SHELTER FINANCE CORPORATION LTD.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                                                                                                                                                                     | POSSESSION NOTICE FOR IMMOVABLE PROPERTY                                                                                                                                                |                    |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------|
| Regd. Office:- Plot-15, 6th Floor, Sec-44, Institutional Area, Gurugram, Haryana-122002                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                         |                    |
| Whereas, The Undersigned Being The Authorised Officer Of The India Shelter Finance And Corporation Ltd, Under The Securitisation And Reconstruction Of Financial Assets And Enforcement (Security) Interest Act, 2002 And In Exercise Of Power Conferred Under Section 13(2) Read With Rule 3 Of The Security Interest (Enforcement) Rules, 2002, Issued A Demand Notice On The Date Noted Against The Account/As Mentioned Hereinafter, Calling Upon The Borrower And Also The Owner Of The Property/Surety To Repay The Amount Within 60 Days From The Date Of The Said Notice. Whereas The Owner Of The Property And The Other Having Failed To Repay The Amount, Notice Is Hereby Given To The Under Noted Borrowers And The Public In General That The Undersigned Has Taken Possession Of The Property/ies Described Herein Below In Exercise Of The Powers Conferred On Him/Her Under Section 13(4) Of The Said Act Read With Rules 8 & 9 Of The Said Rules On The Dates Mentioned Against Each Account. Now, The Borrower In Particular And The Public In General Is Hereby Cautioned Not To Deal With The Property/ies And Any Dealing With The Property/ies Will Be Subject To The Charge Of India Shelter Finance Corporation Ltd For An Amount Mentioned As Below And Interest Thereon, Costs, Etc. |                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                         |                    |
| Name of the Borrower/Guarantor (Owner Of The Property) & Loan Account Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Description Of The Charged/mortgaged Property (All The Part & Parcel Of The Property Consisting Of)                                                                                                                                                                                                 | Dt. of Demand Notice, Amount Due As On Date Of Demand Notice                                                                                                                            | Date Of Possession |
| Dhupai Bai & Laxmi Narayan & Ravi Kumar Address: D-4 Ambekar Nagar, Dakaniya Station, Kota, Rajasthan-324005 Loan A/c No: LAP600000119 / AP-0449127 Branch Office: KOTA-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Survey No. Ray-053/207, Ambekar Nagar, Dakaniya, Kota, Rajasthan Boundaries: East – House of Rakesh, West – Road, North – House of Ratan Lal, South – House of Nand Lal                                                                                                                             | Demand Notice 11-Apr-2025 Amount Due: Rs. 1,65,043/- (Rupees One Lakh Sixty-Five Thousand Forty-Three Only) Interest applicable from 11-Apr-2025 until payment in full                  | 25.09.2026         |
| Mehrnoosh & Nur Mohammad Alias & Abdul Kadir Address: 397 Bala Chainanath Dhruana, Naya Ward No. 30, Bikaner, Rajasthan-334001 Loan A/c No: HL33CHLONS00000504309 / AP-0992138 Branch : BIKANER-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Patta No. 744, Usto Ka Mohalla, Chhoti Masjid Ke Pass, Bikaner, Rajasthan-334001 Boundaries: East – Nathu Nyariya, West – Gali, North – Rasta, South – Ramjan Chadwa                                                                                                                                | Demand Notice 10-Dec-2025 Amount Due: Rs. 18,52,268/- (Rupees Eighteen Lakh Fifty-Two Thousand Two Hundred Sixty-Eight Only) Interest applicable from 11-Dec-2025 until payment in full | 21.09.2026         |
| Pushpa Bai & Shyam Lal Address: Lakshmi Niwas, Bheru Pura Basti, Aklera Road, Surajpal Gate Ke Bahar, Jhalrapatan, Dist. Jhalawar, Rajasthan-326023 Loan A/c No: LA32CLLONS00000506520 / AP-10009921 Branch : Jhalawar-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Bheru Pura Basti, Surajpal Gate Ke Bahar, Jhalrapatan, Dist. Jhalawar, Rajasthan-326023 Boundaries: East – Gali then H/O Bal Chand, West – H/O Raju Khatri, North – Land of Lal Chand, South – Road 15 wide                                                                                         | Demand Notice 11-Apr-2025 Amount Due: Rs. 5,23,273/- (Rupees Five Lakh Twenty-Three Thousand Two Hundred Seventy-Three Only) Interest applicable from 11-Apr-2025 until payment in full | 21.09.2026         |
| Maya Devi & Gulab Chand & Savara Keer Address: Keer Mohalla, Deoli, Dist. Tonk, Rajasthan-304804 Loan A/c No: HL32CHLONS000005007497 / AP-10011922 Branch : KOTA-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Plot No. D-9, Khasra No. 4003, Keer Mohalla Ke Piche, Gram Deoli, Teh. Deoli, Dist. Tonk, Rajasthan-304804 Area: 500 Sq. Ft. Boundaries: East – Plot No. D-10, West – Plot No. D-8, North – Other Land Khasra No. 4020, South – Aam Rasta                                                           | Demand Notice 13-Apr-2026 Amount Due: Rs. 1,08,941/- (Rupees One Lakh Eighty Thousand Nine Hundred Forty-One Only) Interest applicable from 11-Apr-2026 until payment in full           | 25.09.2026         |
| Madhu Bai & Hemraj & Virendra Nagar & Mahesh Nagar Address: 29, Ward No. 7, Dhakad Basti, Tejagadh, Gram Panchayat Kotdi Sunda, P.S. Baran, Dist. Baran, Rajasthan-325222 Loan A/c No: HL11CHLONS000005045231 / AP-10099663 Branch: BARAN-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Patta No. 2512, Khasra No. 156, Gram Panchayat Kotdi Sunda, P.S. Baran, Dist. Baran, Rajasthan Boundaries: East – Public Road (Aam Rasta), West – Bada (Open Land), North – House of Tikam Chand, South – Temple (Mandir)                                                                           | Demand Notice 11-Apr-2025 Amount Due: Rs. 7,70,977/- (Rupees Seven Lakh Nine Hundred Seventy-Seven Only) Interest applicable from 12-Apr-2025 until payment in full                     | 22.09.2026         |
| Kamala Devi & Dhanna Lal Address: Rangal Tappa, Khuteta Kalan, Ramgarh, Dist. Alwar, Rajasthan-301001 Loan A/c No: LA11VLLONS000005077042 / AP-10185807 Branch : ALWAR-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Book No. 62, Patta No. 13, Khasra No. 231, Gram & Gram Panchayat Nangal Tappa, P.S. Ramgarh, Dist. Alwar, Rajasthan-301021 Area: 80 Sq. Yds. Boundaries: East – Shamlati Rasta & Hall of Hanif, West – Self Land, North – H/O Saabdeen, South – Common Way                                          | Demand Notice 11-Nov-2025 Amount Due: Rs. 4,22,674/- (Rupees Four Lakh Twenty-Two Thousand Six Hundred Seventy-Four Only) Interest applicable from 12-Nov-2025 until payment in full    | 21.09.2026         |
| Lali Bai & Durga Lal & Kunal Meghwanishi Address: Baradpura, Bhiwara, Rajasthan-311201 Loan A/c No: HLBUCHLONS000005080546 / AP-10195689 Branch : BUNDI-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Plot No. 51, Araji No. 689, Village Hanuman Nagar, Patwar Halka Uncha, Tehsil Jahazpur, Dist. Bhiwara, Rajasthan-311201 Area: 600 Sq. Ft. Boundaries: East – Public Road (Aam Rasta), West – Plot No. 66, North – Plot No. 52, South – Plot No. 51                                                  | Demand Notice 14-Jul-2025 Amount Due: Rs. 1,82,660/- (Rupees One Lakh Eighty-Two Thousand Six Hundred Sixty Only) Interest applicable from 11-Jul-2025 until payment in full            | 22.09.2026         |
| MR / MRS. MEERA & GHANSHYAM & GOURAV KUMAR SHARMA Address: Book no.02,Patta No.11, khasra no.616Gram & GP Dawak, Panchayat Samiti- Nagar, Dist. DeegRaj. 321024 Rajasthan Loan A/c No: HL11SVLONS000005145552/AP-1033996 Branch : ALWAR-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | All Piece And Parcel Of Book no.02,Patta No.11, khasra no.616 Gram & GP Dawak, Panchayat Samiti- Nagar, Dist. DeegRaj. 321024 Bharatpur Admeasuring area 181.67 Sq. Yd. Boundary-east – House of Jain, West – Common way, North – House of Bhullu, South – Common way                               | Demand Notice 11-MAY-2026 Amount Due: Rs. 4,34,806/- (Rupees Four Lakh Thirty Four Thousand Eight Hundred Sixty Only) Interest applicable from 10-MAY-2026 until payment in full        | 21.09.2026         |
| MR / MRS. JARINA & MAHAMUD ALI Address: Patta No-P/885 village ward No.29, Near Katti Haweli Tehsil & District Jhunjhunu 333001 Rajasthan Loan A/c No: LAP20000290270/AP-0256252 Branch: JHUNJHUNU-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | All Piece And Parcel Of property Bearing Patta sr. No.551 Patta No-P/885 situated at village ward No.29 Jhunjhunu Tehsil & District Jhunjhunu Admeasuring Area About: 90.53 Sq. Yrds BOUNDARY:- North: Ramjaan, South:- Aam Rasta, East :- Ibrahimji, West:- Tahir.                                 | Demand Notice 18-MAY-2026 Amount Due: Rs. 4,59,950/- (Rupees Four Lac Fifty Nine Thousand Nine Hundred Fifty Only) Interest applicable from 13-MAY-2026 until payment in full           | 21.09.2026         |
| MR / MRS. MANJU DEVI & LEGAL REPRESENTATIVES OF LATE BABU LAL Address: Khatikan Mohalla, Ward No. 6, Surajgarh, Jhunjhunu, Chirawa, Rajasthan, 333029, Jhunjhunu, Rajasthan Loan A/c No: HL33RNLONS000005083460/AP-10201691 // LA33SVLONS000000516099/AP-10372227 Branch Office: JHUNJHUNU-1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | All That Pieces and Parcel of Property of Patta No. LSG/SG/PATTA/2023-24/717 Khasra 974 Ward No. 08 Surajgarh Tehsil Surajgarh, District Jhunjhunu, Rajasthan – 333029. Admeasuring 85.77 Sq. Yds. BOUNDARY :- EAST – H/o Rameshwar, WEST – Aam Rasta, NORTH – H/o Kalawati Devi, SOUTH – Aam Rasta | Demand Notice 12-AUG-2026 Amount Due: Rs. 7,09,089/- (Rupees Seven Lakh Nine Thousand Eighty-Nine Only) Interest applicable from 12-AUG-2026 until payment in full                      | 21.09.2026         |
| For India Shelter Finance Corporation Ltd (Authorized Officer)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                         |                    |
| For Any Query, Please Contact Mr. Gaurav Khasha (9251735408), Ravi Kumar (9829011012), Mahipal (9680995346)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                         |                    |

Place: Rajasthan For India Shelter Finance Corporation Ltd (Authorized Officer)  
For Any Query, Please Contact Mr. Gaurav Sharma (9251735408), Ravi Kumar (98290 01102), Mahipal (9680095346)

THIS IS A PUBLIC ANNOUNCEMENT FOR INFORMATION PURPOSES ONLY AND IS NOT A PROSPECTUS ANNOUNCEMENT AND DOES NOT CONSTITUTE AN INVITATION OR OFFER TO ACQUIRE, PURCHASE OR SUBSCRIBE TO SECURITIES UNDER THE SECURITIES AND EXCHANGE BOARD OF INDIA (ISSUE OF CAPITAL AND DISCLOSURE REQUIREMENTS) REGULATIONS, 2018, AS AMENDED ("SEBI ICDR REGULATIONS"). INITIAL PUBLIC OFFERING OF EQUITY SHARES ON THE MAIN BOARD OF BSE LIMITED ("BSE") AND NATIONAL STOCK EXCHANGE OF INDIA LIMITED ("NSE") (TOGETHER, THE "STOCK EXCHANGES") IN COMPLIANCE WITH CHAPTER II OF THE SEBI ICDR REGULATIONS. NOT FOR RELEASE, PUBLICATION OR DISTRIBUTION DIRECTLY OR INDIRECTLY OUTSIDE INDIA.

## PUBLIC ANNOUNCEMENT



## KIAN-M EXPORT LIMITED

Our Company was originally incorporated as 'Kian-M Export Private Limited', a private limited company under the provisions of the Companies Act, 2013, pursuant to a certificate of incorporation dated January 17, 2020, issued by the Registrar of Companies, Central Registration Centre. Our Company was subsequently converted into a public limited company pursuant to the resolution passed by our Board of Directors on May 14, 2026 and the resolution passed by our Shareholders on May 15, 2026 and the name of our Company was changed to Kian-M Export Limited, and a fresh certificate of incorporation dated May 26, 2026 was issued by the Registrar of Companies, Central Processing Centre. For details of change in the registered office of our Company, see "History and Certain Corporate Matters- Changes in our registered office" on page 234 of the Draft Red Herring Prospectus dated September 24, 2026 ("DRHP" or the "Draft Red Herring Prospectus").

Corporate Identity Number: U17299GJ2020PLC112146; Website: [www.kian-m.com](http://www.kian-m.com)  
Registered and Corporate Office: S.No. 208/P2, Sub Plot No.1A, Bedi, Near Avadh Green Party Plot, Morbi Road, Rajkot - 360 003, Gujarat, India.  
Contact Person: Kinjal Sunilbhai Kothari, Company Secretary and Compliance Officer; Telephone: +91 90337 43821; Email: [compliance@kian-m.com](mailto:compliance@kian-m.com)

OUR PROMOTERS: RAJESHBHAI PARSHOTAM MALAVIYA, USHABEN RAJESHBHAI MALAVIYA, DARSH RAJESHBHAI MALAVIYA AND PARTH RAJESHBHAI MALAVIYA

INITIAL PUBLIC OFFERING OF UP TO [•] EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH (THE "EQUITY SHARES") OF KIAN-M EXPORT LIMITED ("OUR COMPANY" OR "THE COMPANY") OR "THE ISSUER") FOR CASH AT A PRICE OF ₹ [•] PER EQUITY SHARE (INCLUDING A SHARE PREMIUM OF ₹ [•] PER EQUITY SHARE) (THE "OFFER PRICE") AGGREGATING UP TO ₹ [•] MILLION (THE "OFFER") COMPRISING A FRESH ISSUE OF UP TO [•] EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH AGGREGATING UP TO ₹ 5,000 MILLION BY OUR COMPANY (THE "FRESH ISSUE") AND AN OFFER FOR SALE OF UP TO 1,500,000 EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH ("OFFERED SHARES") AGGREGATING UP TO ₹ [•] MILLION BY RAJESHBHAI PARSHOTAM MALAVIYA (THE "OFFER FOR SALE"), AND SUCH SHAREHOLDER OFFERING THE OFFERED SHARES IS REFERRED TO AS THE "PROMOTER SELLING SHAREHOLDER").

THE FACE VALUE OF THE EQUITY SHARES IS ₹ 10 EACH. THE OFFER PRICE IS [•] TIMES THE FACE VALUE OF THE EQUITY SHARES. THE PRICE BAND AND THE MINIMUM BID LOT WILL BE DECIDED BY OUR COMPANY, IN CONSULTATION WITH THE BOOK RUNNING LEAD MANAGER AND WILL BE ADVERTISED IN ALL EDITIONS OF [•] (A WIDELY CIRCULATED ENGLISH DAILY NATIONAL NEWSPAPER), ALL EDITIONS OF [•] (A WIDELY CIRCULATED HINDI NATIONAL DAILY NEWSPAPER), AND ALL EDITIONS OF [•] (A WIDELY CIRCULATED GUJARATI NATIONAL DAILY NEWSPAPER, GUJARATI BEING THE REGIONAL LANGUAGE OF GUJARAT, WHERE OUR REGISTERED AND CORPORATE OFFICE IS LOCATED) AT LEAST TWO WORKING DAYS PRIOR TO THE BID/OFFER OPENING DATE AND SHALL BE MADE AVAILABLE TO THE STOCK EXCHANGES FOR UPLOADING ON THEIR RESPECTIVE WEBSITES IN ACCORDANCE WITH THE SECURITIES AND EXCHANGE BOARD OF INDIA (ISSUE OF CAPITAL AND DISCLOSURE REQUIREMENTS) REGULATIONS, 2018, AS AMENDED (THE "SEBI ICDR REGULATIONS").

In case of any revision to the Price Band, the Bid/Offer Period will be extended by at least three additional Working Days after such revision in the Price Band, subject to the Bid/Offer Period not exceeding 10 Working Days. In cases of force majeure, banking strike or unforeseen circumstances, our Company may, in consultation with the BRLM, for reasons to be recorded in writing, extend the Bid/Offer Period for a minimum of one Working Day, subject to the Bid/Offer Period not exceeding 10 Working Days. Any revision in the Price Band and the revised Bid/Offer Period, if applicable, will be widely disseminated by notification to the Stock Exchanges, by issuing a public notice, and also by indicating the change on the website of the BRLM and at the terminal of the Syndicate Member and by intimation to the Designated Intermediaries and the Sponsor Banks, as applicable.

This Offer is being made in terms of Rule 19(2)(b) of the Securities Contracts (Regulation) Rules, 1957, as amended ("SCRR"), read with Regulation 31 of the SEBI ICDR Regulations. The Offer is being made through the Book Building Process in terms of Regulation 6(1) of the SEBI ICDR Regulations, wherein in terms of Regulation 32(1) of the SEBI ICDR Regulations, not more than 50% of the Offer shall be available for allocation on a proportionate basis to Qualified Institutional Buyers ("QIBs", and such portion, the "QIB Portion") provided that our Company in consultation with the BRLM, may allocate up to 60% of the QIB Portion to Anchor Investors on a discretionary basis in accordance with the SEBI ICDR Regulations ("Anchor Investor Portion"), of which 40% of such Anchor Investor Portion shall be reserved, in the following manner (i) 33.33% shall be reserved for allocation to domestic Mutual Funds; and (ii) 6.67% shall be reserved for Life Insurance Companies and Pension Funds, subject to valid Bids being received from domestic Mutual Funds, Life Insurance Companies and Pension Funds at or above the Anchor Investor Allocation Price. In the event of under-subscription in (ii) above, the allocation may be made to domestic Mutual Funds, at or above the Anchor Investor Allocation Price, in accordance with the SEBI ICDR Regulations. In the event of under-subscription or non-allocation in the Anchor Investor Portion, the balance Equity Shares of face value of ₹ 10 each shall be added to the Net QIB Portion. Further, 5% of the Net QIB Portion shall be available for allocation on a proportionate basis only to Mutual Funds and the remainder of the Net QIB Portion shall be available for allocation on a proportionate basis to all QIB Bidders (other than Anchor Investors) including Mutual Funds, subject to valid Bids being received at or above the Offer Price. However, if the aggregate demand from Mutual Funds is less than 5% of the QIB Portion, the balance Equity Shares of face value of ₹ 10 each available for allocation in the Mutual Fund Portion will be added to the remaining QIB Portion for proportionate allocation to QIBs. Further, not less than 15% of the Offer shall be available for allocation to Non-Institutional Bidders out of which (a) one-third of such portion shall be reserved for applicants with application size of more than ₹200,000 and up to ₹1,000,000; and (b) two-third of such portion shall be reserved for applicants with application size of more than ₹1,000,000 provided that the unsubscribed portion in either of such sub-categories may be allocated to applicants in the other sub-category of Non-Institutional Bidders and not less than 35% of the Offer shall be available for allocation to Retail Individual Bidders ("RIBs") in accordance with the SEBI ICDR Regulations, subject to valid Bids being received from them at or above the Offer Price. All potential Bidders (except Anchor Investors) are required to mandatorily utilise the Application Supported by Blocked Amount ("ASBA") process by providing details of their respective bank accounts (including UPI ID for UPI Bidders) (as defined hereinafter) in which the Bid amount will be blocked by the SCBSs or the Sponsor Banks, as applicable, to participate in the Offer. Anchor Investors are not permitted to participate in the Anchor Investor Portion of the Offer through the ASBA process. For details, see "Offer Procedure" on page 431 of the DRHP.

This public announcement is being made in compliance with the provisions of Regulation 26(2) of the SEBI ICDR Regulations to inform the public that our Company is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to undertake an initial public offering of its Equity Shares pursuant to the Offer and has filed the DRHP along with the Draft Abridged Prospectus each dated September 24, 2026, with the Securities and Exchange Board of India ("SEBI") and with the Stock Exchanges. Pursuant to Regulation 26(1) of the SEBI ICDR Regulations, the DRHP along with the Draft Abridged Prospectus filed with SEBI and the Stock Exchanges has been made available to the public for comments, if any, for a period of at least 21 days from the date of publication of this public announcement in accordance with Regulation 26(2) of the SEBI ICDR Regulations. The DRHP has been filed by hosting it on the website of SEBI at [www.sebi.gov.in](http://www.sebi.gov.in), websites of the Stock Exchanges at [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com), on the website of the Company at [www.kian-m.com](http://www.kian-m.com), and on the website of the Book Running Lead Manager ("BRLM"), i.e. Mirae Asset Capital Markets (India) Private Limited at [www.cm.miraeeasets.com](http://www.cm.miraeeasets.com), respectively. Our Company invites the public to give their comments on the DRHP along with the Draft Abridged Prospectus filed with SEBI and the Stock Exchanges, with respect to disclosures made in the DRHP along with the Draft Abridged Prospectus. The public is requested to send a copy of the comments to SEBI, to the Company Secretary and Compliance Officer of our Company and/or the BRLM at their respective addresses mentioned herein. All comments must be received by SEBI and/or our Company and/or the Company Secretary and Compliance Officer of our Company and/or the BRLM in relation to the Offer on or before 5.00 p.m. on the 21<sup>st</sup> day from the date of publication of this public announcement.

Investments in equity and equity-related securities involve a degree of risk and investors should not invest any funds in the Offer unless they can afford to take the risk of losing their entire investment. Investors are advised to read the risk factors carefully before taking an investment decision in the Offer. For taking an investment decision, investors must rely on their own examination of our Company and the Offer including the risks involved. The Equity Shares of face value of ₹ 10 each offered in the Offer have not been recommended or approved by the SEBI, nor does SEBI guarantee the accuracy or adequacy of the contents of the Draft Red Herring Prospectus. Specific attention of the investors is invited to "Risk Factors" beginning on page 23 of the DRHP.

Any decision to invest in the Equity Shares described in the DRHP may only be taken after the Draft Herring Prospectus ("RHP") has been filed with the RoC and must be made solely on the basis of such RHP as there may be material changes in the RHP from the DRHP and the Draft Abridged Prospectus. The Equity Shares, when issued through the RHP, are proposed to be listed on the main board of the Stock Exchanges.

For details of the share capital and capital structure and the names of the signatories to the Memorandum of Association and the number of shares subscribed by them of our Company, please see the section titled "Capital Structure" on page 87 of the DRHP. The liability of the members of our Company is limited by their shares. For details of the main objects of our Company as contained in the Memorandum of Association, please see the section titled "History and Certain Corporate Matters" on page 234 of the DRHP.

| BOOK RUNNING LEAD MANAGER                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | REGISTRAR TO THE OFFER                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>Mirae Asset Capital Markets (India) Private Limited<br/>1<sup>st</sup> Floor, Tower 4, Equinox Business Park, LBS Marg, Off BKC, Kurla (West)<br/>Mumbai - 400 070, Maharashtra, India<br/>Telephone: +91 22 6266 1300<br/>E-mail: <a href="mailto:kianm ipo@miraeasets.com">kianm ipo@miraeasets.com</a><br/>Investor Grievance ID: <a href="mailto:mbinvestors@miraeasets.com">mbinvestors@miraeasets.com</a><br/>Website: <a href="https://cm.miraeeasets.com">https://cm.miraeeasets.com</a><br/>Contact person: Wincy Nadar / Aditee Sinha<br/>SEBI Registration No.: INM000012485</p> | <p>MUGF Intime India Private Limited (Formerly Link Intime India Private Limited)<br/>C-101, 1<sup>st</sup> Floor, 247 Park, L.B.S. Marg, Vikhroli West, Mumbai - 400 083, Maharashtra, India<br/>Telephone: + 91 81081 14949<br/>E-mail: <a href="mailto:kianm-export ipo@in.mpmg.mugf.com">kianm-export ipo@in.mpmg.mugf.com</a><br/>Investor Grievance ID: <a href="mailto:kianm-export ipo@in.mpmg.mugf.com">kianm-export ipo@in.mpmg.mugf.com</a><br/>Website: <a href="http://www.in.mpmg.mugf.com">www.in.mpmg.mugf.com</a><br/>Contact person: Shanti Gopalkrishnan<br/>SEBI Registration No.: INR000004058</p> |

All capitalized terms used herein and not specifically defined shall have the same meaning as ascribed to them in the DRHP.

For KIAN-M EXPORT LIMITED  
On behalf of the Board of Directors  
Sd/-  
Kinjal Sunilbhai Kothari  
Company Secretary and Compliance Officer

KIAN-M EXPORT LIMITED is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to undertake an initial public offering of its Equity Shares and has filed the DRHP along with the Draft Abridged Prospectus each dated September 24, 2026 with SEBI and the Stock Exchanges on September 25, 2026. The DRHP along with the Draft Abridged Prospectus is available on the website of SEBI at [www.sebi.gov.in](http://www.sebi.gov.in), as well as on the websites of the Stock Exchanges i.e. BSE and NSE at [www.bseindia.com](http://www.bseindia.com), respectively, on the website of the Company at [www.kian-m.com](http://www.kian-m.com), and on the website of the Book Running Lead Manager ("BRLM"), i.e. Mirae Asset Capital Markets (India) Private Limited at [cm.miraeeasets.com](http://cm.miraeeasets.com), respectively. Any potential Bidders should note that investment in equity shares involves a high degree of risk and for details relating to such risk, see "Risk Factors" on page 23 of the DRHP and the details set out in the RHP, when filed. Potential Bidders should not rely on the DRHP or the Draft Abridged Prospectus filed with SEBI and the Stock Exchanges for making any investment decision and should instead rely on the RHP, when filed, for making investment decision.

This announcement has been prepared for publication in India and may not be released in the United States. This announcement does not constitute an offer of securities for sale in any jurisdiction, including the United States, and any securities described in this announcement may not be offered or sold in the United States absent registration under the US Securities Act of 1933, as amended, or an exemption from registration. Any public offering of securities to be made in the United States will be made by means of a prospectus that may be obtained from the Company and that will contain detailed information about the Company and management, as well as financial statements. However, no offering of securities is being made in the United States.

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New Delhi

